BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF
ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH ... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH & OTHERS ... RESPONDENTS

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DATED: 10.04.2026
PLACE: NEW DELHI

COUNSEL FOR RESPONDENT NO.6
UDAY N. TIWARY

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF
ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH ... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH & OTHERS ... RESPONDENTS

REPLY / OBJECTION ON BEHALF OF THE RESPONDENT NO. 6 TO THE JOINT COMMITTEE REPORTS DATED 06.02.2026 AND 09.02.2026

It is most humbly submitted on behalf of the Respondent no. 6 as under:

1. That the Applicant, vide letter petition dated 25.09.2024, raised the grievance regarding dust pollution in the area attributing it to the operation of the cement manufacturing unit of the Respondent no. 6, M/s ACC Cement Limited (hereinafter the "**Respondent ACC**"). The Respondent ACC filed its reply to the said petition on 16.04.2025 denying the allegations and further filed its additional reply on 26.09.2025. The contents of the reply and additional reply filed by Respondent ACC may be read as part and parcel of the present reply.

For ACC Limited

Authorized Signatory

2. That on 17.04.2025, this Hon'ble Tribunal constituted a three-member Committee with the following observation:

> "*6. The Respondent No. 6- unit was found to be compliant whereas, air quality parameters outside the residence of the applicant were found to be violative of the environmental norms. The matter of air pollution particularly PM 2.5 exceeding the environmental norms is a matter of grave concern due to its adverse health impacts. …*
>
> *8. In the facts and circumstances of the present case we direct the CPCB and the HPPCB to constitute a Joint Committee comprising of representatives to be nominated by the Chairman of CPCB and the Chairman of HPPCB and one or more Experts to be co-opted by them to ascertain the causes of air pollution in the area and suggest remedial measures.*"

3. That the Joint Committee has filed two separate reports dated 06.02.2026 by the Committee members representing HPSPCB and the independent member from IIT Ropar, and dated 09.02.2026 by the Committee members representing CPCB. In terms of the order passed by this Hon'ble Tribunal on 12.02.2026, the Respondent ACC is filing its reply / objection to the reports.

A. The two-member Committee Report dated 06.02.2026.

4. The Joint Committee has returned a categorical finding that "*the respondent cement plant has been complying with National Ambient Air Quality Standards (NAAQS) 2009 standards. The latest real time data of CAAQMS for the year 2025 is annexed as*

For ACC Limited

Authorized Signatory

Annexure-III which is found to be within the prescribed limits." (*Pg.1240 @ 1246*).

5. The Committee has directed the Respondent ACC to ensure that operational breakdowns due to grid failure is minimised in order to prevent intermittent fugitive dust emissions. (*Pg.1240 @ 1247-1248*). In compliance, the Respondent had written to the State Power Distribution Company in this regard on 30.05.2024 since the occasional breakdowns are due to the failure of the electric grid and the occasional power-tripping of 132 KV supply to the Respondent from Kangoo substation. The Respondent ACC also wrote to the Chief Engineer of the Electricity Department, Hamirpur, requesting that the concerned officials may be directed to ensure that the grid failure and power-tripping is minimised. The representatives of the Respondent ACC met Sr. Executive Engineer, Bilaspur on 29.01.2026 and emphasised the need for minimal grid failure. The authorities have assured the Respondent that it would address the issue on an urgent basis. The Respondent ACC has sent a reminder to letter to the authorities on 02.04.2026 in this regard. The Respondent ACC is diligently pursuing the matter with the authorities. A copy of the letters / representations dated 28.07.2025, 29.01.2026 and 02.04.2026 are annexed herewith and marked as **Annexure R/22 (colly)**.

6. The Respondent ACC also seeks to highlight that it has taken additional measures to prevent accidental discharge due to grid failure. All equipment at the cement plant are fully interlocked with

For ACC Limited

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the Air Pollution Control Devices, both in forward and reverse interlock, ensuring that none of the equipment can be started or stopped unless the Air Pollution Control Devices are in operation. The system is further equipped with real-time alarms on the Distributed Control System (DCS) screen to flag any abnormalities in the operations enabling the Central Control Room (CCR) Operator to take immediate and prompt action to avoid any abnormality during the operation.

7. That the Respondent ACC respectfully states that the main objection to the Technical Expert Report is regarding the collection of the road dust sample on 02.12.2025. This Hon'ble Tribunal, vide its order dated 17.04.2025, had directed the Joint Committee "*to ascertain the causes of air pollution in the area and suggest remedial measures*" thereby requiring a comprehensive scientific and evidence-based evaluation of all the potential sources contributing to the ambient air quality outside the house of the Complainant. This is especially relevant when the ambient air quality inside the plant has been found to be well within the prescribed norms.

8. That the sample was collected on 02.12.2025. The photographs taken at the time of sample-collection clearly show the under-construction house of the Complainant and the pile of construction material lying nearby. (*Pg.1240 @ 1247*). There is an ongoing construction activity in the immediate vicinity and adjoining the location where the sampling was conducted by the Technical

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Expert. The sample is being collected from a few meters away, and there is every possibility of the construction material lying around the under-construction house flying onto the road due to winds. The Respondent ACC submits that the composition of dust arising from such construction activity would include Calcium Oxide (CaO) and Aluminum Oxide (Al_2O_3), which are the very constituents mentioned in the Technical Report. The possibility of the construction material lying in the vicinity of the house blowing onto the road due to winds has not been adverted to in either of the two reports filed by the Joint Committee.

9. That the Respondent ACC respectfully seeks to also bring two important facts in this regard to the notice of this Hon'ble Tribunal.

First, the inspection and sampling was conducted at a time when the movement of Respondent ACC's trucks transporting cement / clinker on the subject road had been discontinued pursuant to an interim injunction issued by the Civil Judge, Bilaspur, H.P. (*Annexure I, Addl. Response, Respondent no.5 dated 16.12.2025, pgs. 1197-1198*). Therefore, the absence of vehicular movement at the relevant time effectively rules out such operations as a contributing source during the sampling period.

Second, the ambient air quality recorded at Admin block (which is the monitoring station closest to the house of the Complainant) has recorded air quality to be within the prescribed norms.

For ACC Limited

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It is respectfully submitted, therefore, that the Joint Committee ought to have also examined whether the reason for the poor ambient air quality around the house of the Complainant could be the movement of other vehicles on the road or the construction material lying a few meters away from the place where the sample was collected.

Third, the report of the CPCB Member of the Joint Committee has recorded that "*Around 2% of road dust are in the same range as cement*". (*Joint Committee Report dated 09.02.2026, pg.1289 @ 1291*). For this reason also, the Joint Committee ought to have set out the possible reasons for the 98% of the road dust especially when the Respondent ACC's trucks had not been plying on that road in view of the injunction granted by the Hon'ble Civil Court.

10. That the Respondent ACC respectfully submits at the same time that it has made and will continue to make every endeavour to ensure that the ambient air quality around the house of the Complainant is not adversely affected due to the operations at the plant.

B. The Report dated 09.02.2026 of the CPCB member.

11. That the Respondent ACC respectfully submits that it appears from the CPCB Report that sources of pollution other than from the cement plant may not have been identified or apportioned. The Report appears to proceed on the basis that "*...knowing the fact that there is no other visible source of pollution in the vicinity other*

For ACC Limited

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than the Cement Plant". (*Pg.1289 @ 1292, para. 2.0(1)(i)*). It appears that the ongoing construction and the construction material lying in the vicinity of the location from where the sample was collected on 02.12.2025 may have escaped the attention of the Committee. (*Please see the photos, Annex.3 @ pg. 1326*).

12. That the Respondent ACC respectfully submits that construction activity would constitute a significant and well-recognised source of particulate matter, particularly fugitive dust. While ascertaining the source of pollution, the Report does not appear to have adverted to a possible link between such construction-related emissions and the ambient air quality around the Complainant's house.

13. That in such circumstances, any inference attributing the presence of particulate matter in the sampled dust to the operations of the Respondent no. 6 is untenable.

14. That the report, as submitted above, specifically records a finding in para.9 (second bullet point) that only around 2% of the road dust was in the same range as cement. Such a miniscule percentage could not have contributed in any noticeable manner on the ambient air quality around the house of the Complainant.

15. The Respondent respectfully submits without prejudice that there may be some ambiguity in the conclusion drawn in paragraph 2 attributing approx. 75% of road dust to the plant when the same is harmoniously read with page 1291 of the Report stating that around 2% of road dust are in the same range as cement, viz., 75% of 2%

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which amounts to a miniscule 1.5%. A harmonious reading is imperative considering the fact that reliance on XRF otherwise may not be since it merely indicates elemental composition which cannot, in isolation, establish source attribution. The reported presence of CaO (40%) and Al_2O_3 (35%) is non-specific and equally consistent with natural calcareous soil, road dust, and degraded concrete material. Significantly, the report itself acknowledges that the sample is "heterogeneous," which inherently contradicts any inference of a dominant single source. Further, the Particle Size Distribution (PSD) analysis clearly demonstrates that cement-related particulates are predominantly in the fine fraction (2–50 μm), whereas the sampled road dust is largely coarse (>600 μm) thereby negating the possibility of cement emissions being the principal contributor.

16. That it is respectfully submitted, therefore, that the attribution made in paragraph 2 may fall in the realm of a generalisation or a possibility, and cannot be relied on without excluding the other well-known contributors like re-suspended soil and road wear and tear. It is also pertinent to mention that the road was concretised in the month of November 2025 and the sample was collected on 02.12.2025, and the possibility of the CaO (40%) and Al_2O_3 (35%) has not been adverted to in the report.

17. That the Respondent ACC respectfully submits that the failure to consider an evident and proximate source of dust vitiates the Report and renders the conclusions incomplete and unreliable.

For ACC Limited

Authorized Signatory

C. The Respondent ACC has duly undertaken and implemented all remedial measures, suggestions and recommendations made by the Joint Committee, which has been noticed in the Joint Committee Reports as well as the replies filed by the other respondents.

18. That the Respondent ACC has undertaken the remedial measures in compliance with the recommendations and suggestions made by the Joint Committee and the current status at the unit is as follows:

(a) A sliding door in the clinker loading station has been installed and is being maintained in addition to repairing and maintaining the clinker feeding chutes to prevent accidental discharge of dust emissions. A bag filter having a capacity of 20,000 m3/hr has been installed and maintained in the circuit to mitigate the emissions. (Pl. see. *Status Cum Progress Report dated 24.01.2025, pg.21 para. (vi); Respondent no.5 Response dated 11.04.2025, pgs. 142-143 & 150, paras. 5 (iv) & (v) & 8 (x); Supplementary Report dated 15.04.2025, pgs. 313 para. 2.1 Table S.no. 1; Two-member Report dated 06.02.2026, pg. 1242-1245, para. I, unnumbered para. 3 & 9*)

(b) A new state-of-the-art clinker loading station is under installation which was scheduled to be commissioned in December 2025 but was delayed due to incessant rains in the area during the monsoon. The civil work has since been completed, and the mechanical equipment has been received

For ACC Limited

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at the unit. The supply and fabrication of the steel structure is completed, and the erection of steel equipment is in progress. Photographs of the current stage of construction of clinker loading station are annexed herewith and marked as **Annexure R/23**. (Pl. see. *Respondent no.5 Response dated 11.04.2025, pgs. 144, 150-152, paras. 6(v), 8(x) 9; Two-member Report dated 06.02.2026, pg. 1245, para. I, para. 9 last unnumbered para*)

(c) Three-layer tree plantation along the boundary of the premises has been completed. Additionally, 2500 saplings were planted in the Plant, Colony and Mines Lease land during the month of August 2025, and 3657 saplings were planted during the Van Mahotsav celebration on 23.09.2025. (*Pl. see Respondent no.5 Response dated 11.04.2025, pg. 145, paras.6(ii) & 8 (ii); Supplementary Report dated 15.04.2025, pgs. 313 para. 2.1 Table S.no. 2; Two-member Report dated 06.02.2026, pg. 1244, para. I, para. 2*)

(d) The height of wind breaking GI Sheet wall has been raised to approximately 9 meters (29.5 ft) from earlier 5 meters. (*Pl. see Respondent no.5 Response dated 11.04.2025, pgs. 149, para. 8 (vii); Supplementary Report dated 15.04.2025, pgs. 313 para. 2.1 Table S.no. 3;Two-member Report dated 06.02.2026, pg. 1245, para. I, para. 6&10*)

For ACC Limited

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(e) An oil and grease removal skimmer has been integrated into the tyre washing system before recycling the wastewater back into the tyre washing system. (*Pl. see Status Cum Progress Report dated 24.01.2025, pg.21 para. (vii); Respondent no.5 Response dated 11.04.2025, pgs. 145, para.6(iii) & 8(viii); Supplementary Report dated 15.04.2025, pgs. 313 para. 2.1 Table S.no. 4;Two-member Report dated 06.02.2026, pgs. 1244-1245, para. I, paras. (x) & 7*)

(f) A newly procured tyre washing system, along with oil and grease removal system prior to recycling the wastewater back into the tyre washing system is installed and is operational at the cement exit road. All cement trucks are made to pass through this tyre washer for cleaning prior to exit. The tyre washing system is being maintained and is under operation. (*Pl. see Supplementary Report dated 15.04.2025, pgs. 313 para. 2.1 Table S.no. 5; Two-member Report dated 06.02.2026, pg. 1245, para. I, para. 7*)

D. Additional measures taken by Respondent ACC.

19. That in addition to the above remedial measures, the Respondent ACC has also undertaken the following measures to improve the environmental conditions:

(a) A stretch of road has been widened from 240 meters to 500 meters with a drainage system and concreted with reinforced

For ACC Limited

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cement concrete (RCC) to mitigate fugitive emission. The entire stretch of approximately 600 meters has been concreted with RCC. (*Pl. see Status Cum Progress Report dated 24.01.2025, pg.21 para.(x); Two-member Report dated 06.02.2026, pg. 1245, para. I, para. 8*)

(b) A concrete footpath along with a safety railing has been constructed along the aforesaid road to ensure the separation of pedestrian movement from vehicular movement. (*Pl. see Status Cum Progress Report dated 24.01.2025, pg.21 para. (x)*)

(c) A total of 29 rain guns and 6 mist guns have been installed along the cement exit road to maintain road moisture and suppress dust emissions during truck movement and in different locations in the Unit. (*Pl. see Status Cum Progress Report dated 24.01.2025, pg.21 paras. (iv) & (v); Respondent no.5 Response dated 11.04.2025, pgs. 148, para.8 (i), (v) (vi); Two-member Report dated 06.02.2026, pg. 1244-1245, para. I, paras. 1, 4 & 5*)

20. That the officials of Respondent no.5 have been regularly carrying out the monitoring of Ambient Air Quality and Stack emission standards. It collects samples from different locations at the site for analysis. The analysis reports for all locations within the plant have been found to be within prescribed limits. A copy of the analysis reports of Ambient / Stack Air Quality dated 24.03.2025 to

For ACC Limited

Authorized Signatory

10.02.2026 issued by Respondent no. 5 are annexed herewith and marked as **Annexure R/24 (colly)**.

21. That the Respondent ACC has also engaged a Government-approved third-party laboratory to carry out testing of ambient air as well as stack emission. A copy of the ambient air quality and stack emission reports issued by the Government-approved laboratory are annexed herewith and marked as **Annexure R/25 (colly).**

22. That it is evident from these reports that the ambient air quality is well within the prescribed norms and the Respondent ACC is following the environmental norms. (*Pl. see, Status Cum Progress Report dated 24.01.2025, pg.21 para.viii; Supplementary Report dated 15.04.2025, pgs. 317 & 318, Table 4 & 5 para. 3.0 (ii); Respondent no.5 Response dated 11.04.2025, pgs. 137-139, paras.3-4; Two-member Report dated 06.02.2026, pg. 1245-1246, para. II, unnumbered paras. 1-3*)

In view of the above submissions, the Respondent ACC respectfully prays that this Hon'ble Tribunal may be pleased to take the reply / objections to the Joint Committee Report and dispose of the application.

DATED: 10.04.2026 **COUNSEL FOR RESPONDENT NO.6**
PLACE: NEW DELHI **UDAY N. TIWARY**

For ACC Limited
Authorized Signatory

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF
ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH ... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH & OTHERS ... RESPONDENTS

AFFIDAVIT

I, Amitabh Rajat, son of Shri S N Mishra, aged about 53 years with office at 4th Floor, Tower E, DLF Cyber Greens, DLF Cyber City, DLF Phase 3, Sector 24, Gurugram, Haryana – 1220002, do hereby solemnly affirm and declare as under:

1. That I am working as General Manager (Legal) with the Respondent no. 6, and I am competent to swear to this affidavit. I am well conversant with the facts from the records of the case.
2. That I have read and understood the contents of the accompanying additional response by the Respondent no. 6 to the Original Application which has been drafted by my counsel as per my instructions and I state that the contents thereof are true. The annexures are true copies of their originals.
3. That the affidavit is being filed in support of the additional response by the Respondent no. 6 to the Original Application.

For ACC Limited

DEPONENT

Authorised Signatory

NOTARY SANYOGITA Tis Hazari Courts DELHI Regn. No. 7517 Exp. 10-01-2029 GOVT. OF INDIA

VERIFICATION

I, the above-named deponent do hereby solemnly verify and declare that the contents of paragraphs 1 and 3 are true to the best of my knowledge and belief and no material fact has been concealed therefrom.

Signed and verified on this 10th day of April, 2026 at Delhi.

For ACC Limited

Authorized Signatory

DEPONENT

I identified the executant who has signed in my presence

NOTARY SANYOGITA Tis Hazari Courts DELHI Regn. No. 7517 Exp. 10-01-2029 GOVT. OF INDIA

ATTESTED

NOTARY PUBLIC DELHI INDIA

14 APR 2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF
ORIGINAL APPLICATION No. 1332 of 2024

KASHMIR SINGH ... APPLICANT

//VERSUS//

STATE OF HIMACHAL PRADESH & OTHERS ... RESPONDENTS

LIST OF DOCUMENTS

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DATED: 10.04.2026
PLACE: New Delhi

COUNSEL FOR RESPONDENT NO. 6
UDAY N. TIWARY

Annexure R/22 (colly)

adani
Cement

ACC/GCW/ENV/25/07/28 **28th July 2025**

The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur -174001

Sub : Information w.r.t. Power Grid Failure.

Dear Sir,

This is in reference to the subject matter and letter #PCB/BLP(167)/O.A. No. 1332/2024-91314 dated 23rd July 2025 vide which your good self-have asked us to provide the information on the Power Grid Failure and measures taken thereon.

Please find attached herewith the data summarized as advised. Kindly acknowledge the receipt of the same.

Thanking you,
Yours faithfully,
For ACC Limited

Deputy General Manager (Environment)
Gagal Cement Works
Encl:- As Stated

Received
01/8/25
Despatcher
HP State Pollution Control Board
Distt. Bilaspur (HP)

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

For ACC Limited

Authorized Signatory

Gagal Cement works

ACC Limited

Fugitive Dust Emission in plant

Date	From	To	Reason/Remarks
30.05.2024	1:20 PM	1:30 PM	K-2 Process disturb due to sudden feed rush
21.11.2024	6:30 AM	6:45 AM	Power trip from Kangu
11.01.2025	7:00 AM	7:15 AM	Kiln-1 Stopped due to Red spot , started & under stablization
17.01.2025	5:00 PM	5:15 PM	Kiln-2 Stopped due to cyclone bricks failure,cyclone jam
14.02.2025	3:00 PM	3:10 PM	Kiln-2 started after annual shutdown activity
23.02.2025	8:15 AM	8:20 AM	Kiln-1 process disturbance due to coating buildup feed cut
12.03.2025	1:10 PM	1:25 PM	Kiln-1 Stop due to roller bearning temp high
20.03.2025	5:24 PM	5:36 PM	Kiln-2 Stop for Clinker cooler breakdown
16.04.2025	10:36 PM	10:41 PM	Power blackout, Entire process stop
01.05.2025	6:30 PM	10:30 PM	Power blackout, Entire process stop
02.05.2025	9:07 AM	9:11 AM	Raw mill top air slide jam lead to spillage 7 fugitive emission
03.05.2025	9:40 AM	10:00 AM	K-1 Coating rush & process disturb
13.05.2025	5:42 PM	6:10 PM	Extreme atormy condition led fugitive emission
21.05.2025	9:10 AM	9:21 AM	CM-5 Dust collector hopper jam lead to fugitive emission
21.05.2025	7:08 AM	7:20 AM	Clinker DBC discharge chute jammed
03.06.2025	8:05 PM	9:40 PM	Power trip from Kangu
30.05.2025	1:25 PM	1:50 PM	PC firing coal flow was disturbed
01.06.2025	5:22 PM	5:35 PM	Housekeeping job under progress in packing house
13.06.2025	2.00 PM	2.10 PM	Power trip from Kangu
18.06.2025	4.25 PM	4.50 PM	Extreme atormy condition led fugitive emission
29.06.2025	9:18 PM	9:22 PM	Power trip from Kangu

For ACC Limited

Authorized Signatory

adani
Cement

Ref.: Elect/ACC/1/2026

Jan 29 ,2026

To
Chief Engineer ES
HPSEB Ltd,
Mattan Sidh, (H.P.)

Received
30.01.26

Subject: **Regarding frequent tripping of 132 KV supply of ACC plant from Kangoo substation.**

Dear Sir,

We would like to inform you that M/s ACC Ltd Gagal Cements works having a plant at Barmana. The plant is getting the supply source from Kangoo sub station. Every month we are facing the tripping of the 132 KV supply fed from Kangoo sub station. In this week from 21 Jan 2026 onwards there was total 9 stoppages of 132 KV supply.The detail of the stoppages are given below

Date	Power fail Time	Power resumed	Total stoppage
21-01-2026	11:50 AM	12:30 PM	Power changeover from Kangoo grid
	09:30 PM	09:35 PM	02
22-01-2026	11:20 AM	11:24 AM	Power changeover at Kangoo
	07:20 PM	07:23 PM	02
23-01-2026	07:30 AM	08:32 AM	220 KV Shutdown and Earth fault in local Network
	12:25 PM	01:05 PM	220 KV Shutdown and Earth fault in local Network
	02:27 PM	04:35 PM	220 KV Shutdown and Earth fault in local Network
	11:40 PM		220 KV Shutdown and Earth fault in local Network
24-01-2026		01:20 AM	04
29-01-2026	01:25 PM	02:58 PM	Due to 220/132 KV LA Burst
			01

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

For ACC Limited

Authorized Signatory

adani
Cement

Due to these power failure we are facing the production losses as well as equipment reliability, issues which comes in Crores. Our plant is a continuous process plant and it will take us 5 to 6 hours or even more after one power stoppage to reach the optimum production.

Due to above mentioned reasons we are unable to Run the plant to its full capacity.

Hence we request your goodself to kindly look into the matter to resolve the power tripping/failure issue so that we get the uninterrupted power supply.

Yours Faithfully,

For ACC LTD .
(Unit – Barmana)

(Mahaveer Singh Bolia)
Chief Plant Manager

CC:a) Sr Executive Executive Engineer(Electrical Division) Bilaspur
b) SE (Opn) HPSEB Bilaspur

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013

www.acclimited.com

CIN: L26940MH1936PLC002515
Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

For ACC Limited

Authorized Signatory

adani
Cement

Ref.: Elect/ACC/4/2026

April 2 ,2026

To
SE Operations(ES)
HPSEB Ltd,
Bilaspur, (H.P.)

Subject: **Regarding action taken on the frequent tripping of 132 KV supply of ACC plant from Kangoo substation.**

Dear Sir,

This has reference to our letter Elect/ACC/1/2026 dated 29 Jan 2026, regarding the frequent tripping of the 132 KV supply in the month of January 2026. These tripping were from the Kangoo substation. After that our ACC-2 132 KV supply is not tripped.

We request your goodself to kindly update us regarding the actions taken at your end. We shall be highly thankful to you.

Yours Faithfully,

For ACC LTD .
(Unit – Barmana)

(Mahaveer Singh Bolia)
Chief Plant Manager

CC:a) Sr Executive Executive Engineer(Electrical Division) Bilaspur

Received
Date 2/4/2026
O/o Superintending Engineer,
(Op) Circle HPSEBL, Bilaspur
174001

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013
CIN: L26940MH1936PLC002515
Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

www.acclimited.com

For ACC Limited
Authorized Signatory

adani
Cement

Jan 29 ,2026

Ref.: Elect/ACC/1/2026

To
Chief Engineer ES
HPSEB Ltd,
Mattan Sidh, (H.P.)

Subject: **Regarding frequent tripping of 132 KV supply of ACC plant from Kangoo substation.**

Dear Sir,

We would like to inform you that M/s ACC Ltd Gagal Cements works having a plant at Barmana. The plant is getting the supply source from Kangoo sub station. Every month we are facing the tripping of the 132 KV supply fed from Kangoo sub station. In this week from 21 Jan 2026 onwards there was total 9 stoppages of 132 KV supply.The detail of the stoppages are given below

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	07:20 PM	07:23 PM	02
23-01-2026	07:30 AM	08:32 AM	220 KV Shutdown and Earth fault in local Network
	12:25 PM	01:05 PM	220 KV Shutdown and Earth fault in local Network
	02:27 PM	04:35 PM	220 KV Shutdown and Earth fault in local Network
	11:40 PM		220 KV Shutdown and Earth fault in local Network
24-01-2026		01:20 AM	04
29-01-2026	01:25 PM	02:58 PM	Due to 220/132 KV LA Burst
			01

Received
30/01/2026

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013

CIN: L26940MH1936PLC002515

www.acclimited.com

For ACC Limited

Authorized Signatory

Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

adani
Cement

Due to these power failure we are facing the production losses as well as equipment reliability issues which comes in Crores. Our plant is a continuous process plant and it will take us 5 to 6 hours or even more after one power stoppage to reach the optimum production.

Due to above mentioned reasons we are unable to Run the plant to its full capacity.

Hence we request your goodself to kindly look into the matter to resolve the power tripping/failure issue so that we get the uninterrupted power supply.

Yours Faithfully,

For ACC LTD .
(Unit – Barmana)

(Mahaveer Singh Bolia)
Chief Plant Manager

CC:a) Sr Executive Executive Engineer(Electrical Division) Bilaspur
b) SE (Opn) HPSEB Bilaspur

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013

CIN: L26940MH1936PLC002515

www.acclimited.com

For ACC Limited
Authorized Signatory

Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

adani
Cement

Ref.: Elect/ACC/4/2026

April 2 ,2026

To
SE Operations(ES)
HPSEB Ltd,
Bilaspur, (H.P.)

Subject: **Regarding action taken on the frequent tripping of 132 KV supply of ACC plant from Kangoo substation.**

Dear Sir,

This has reference to our letter Elect/ACC/1/2026 dated 29 Jan 2026, regarding the frequent tripping of the 132 KV supply in the month of January 2026. These tripping were from the Kangoo substation. After that our ACC-2 132 KV supply is not tripped.

We request your goodself to kindly update us regarding the actions taken at your end. We shall be highly thankful to you.

Yours Faithfully,

For ACC LTD .
(Unit – Barmana)

(Mahaveer Singh Bolia)
Chief Plant Manager

CC:a) Sr Executive Executive Engineer(Electrical Division) Bilaspur

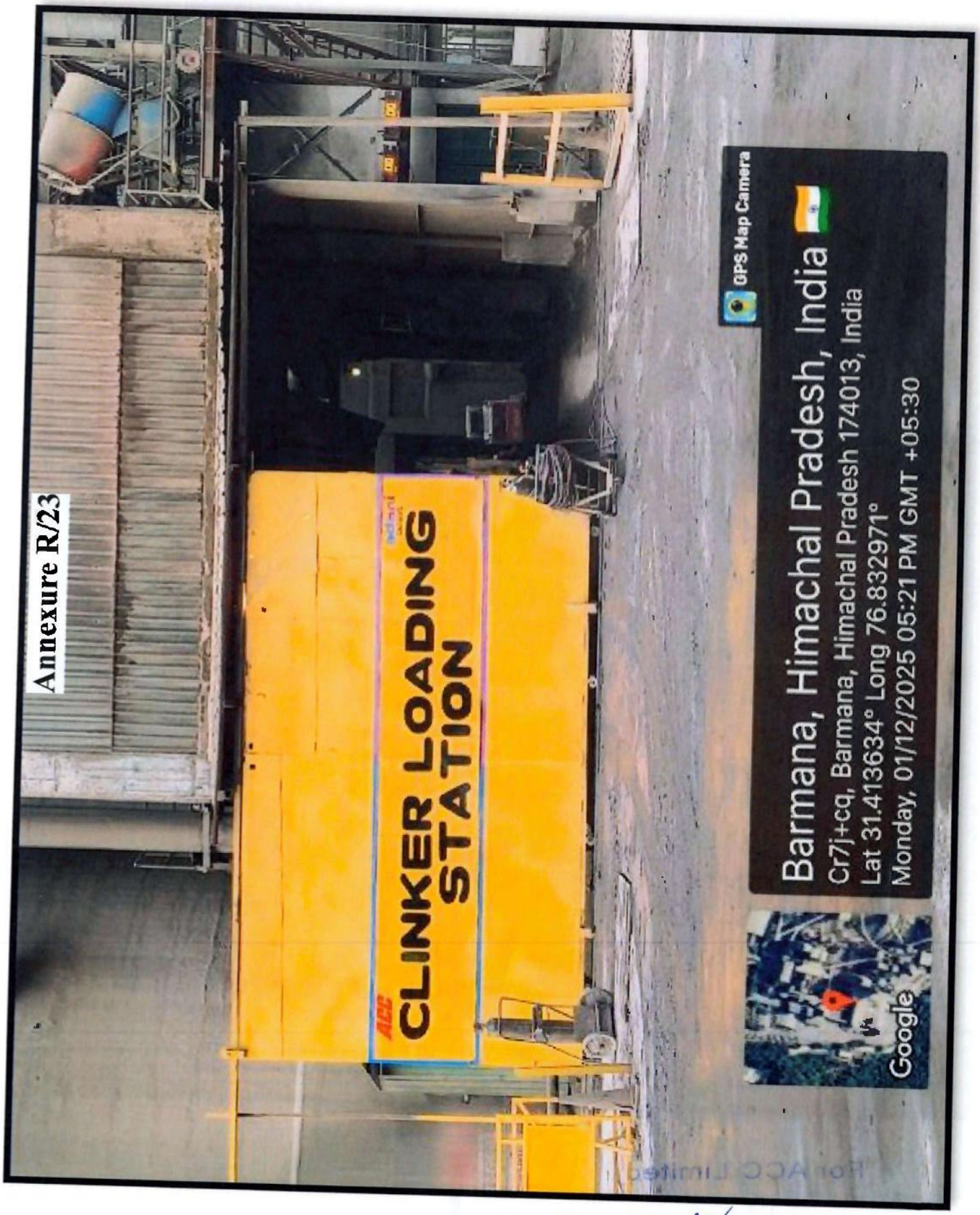
2/4/2026 Dilla Ram
DESPATCHER
Electrical Division
HPSEBL Bilaspur (HP)
Pin 174001

For ACC Limited

Authorized Signatory

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar,
Distt. Bilaspur,
Himachal Pradesh - 174013
www.acclimited.com
CIN: L26940MH1936PLC002515
Registered Office: Cement House, 121, Maharishi Karve Road, Mumbai 400 020, Maharashtra, India

Annexure R/23

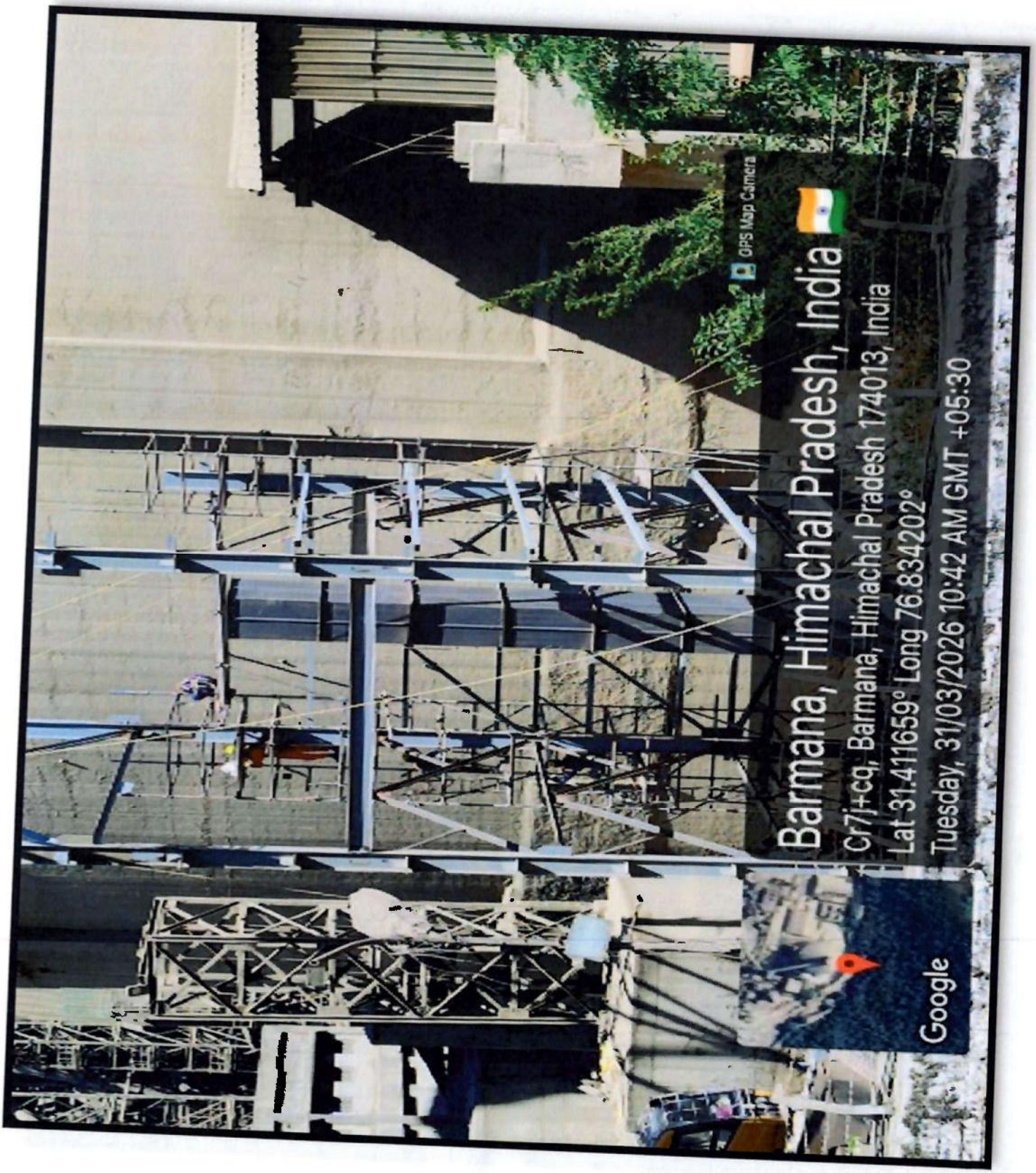


For ACC Limited

Authorized Signa

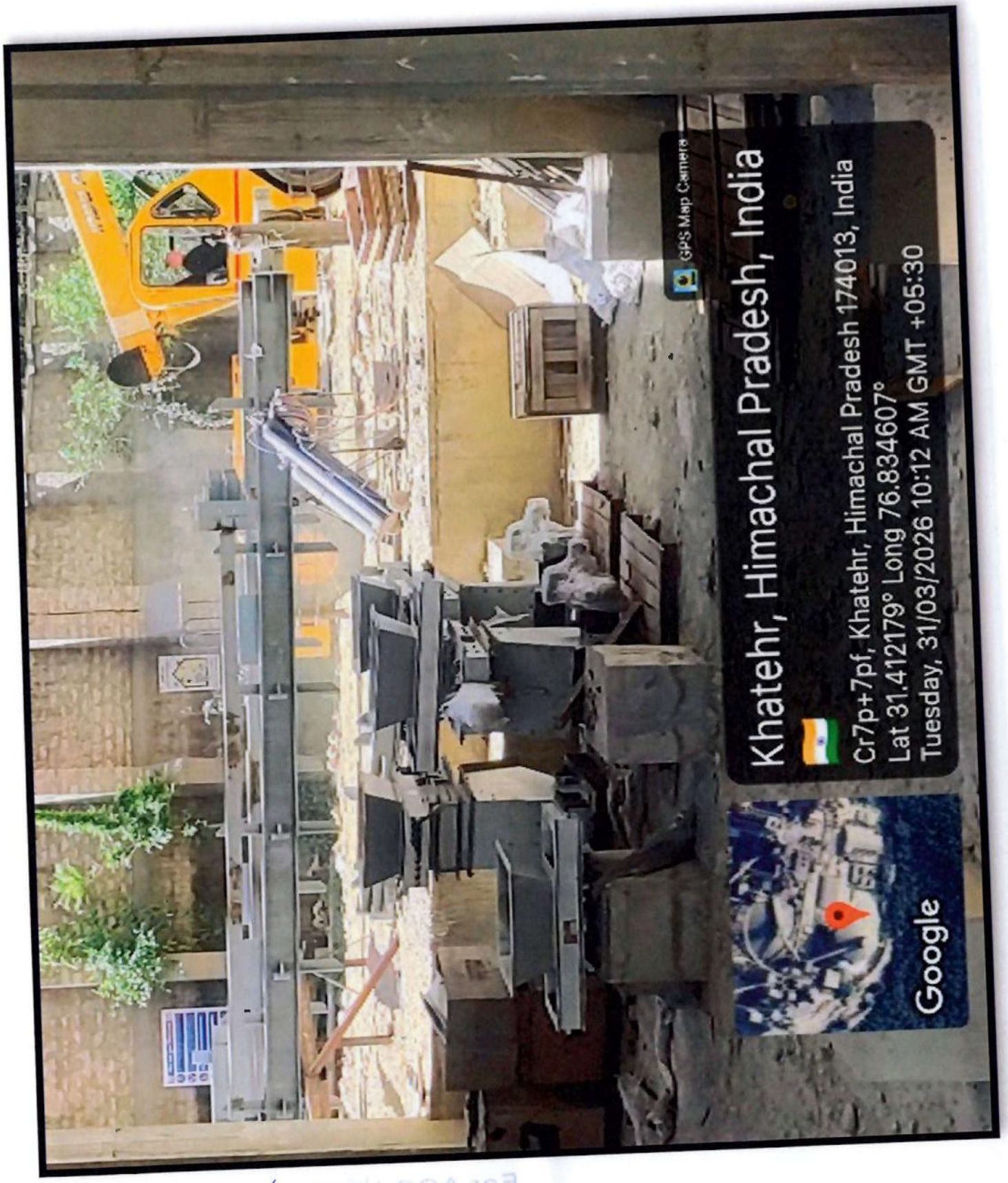
For ACC Limited

Authorized Signatory



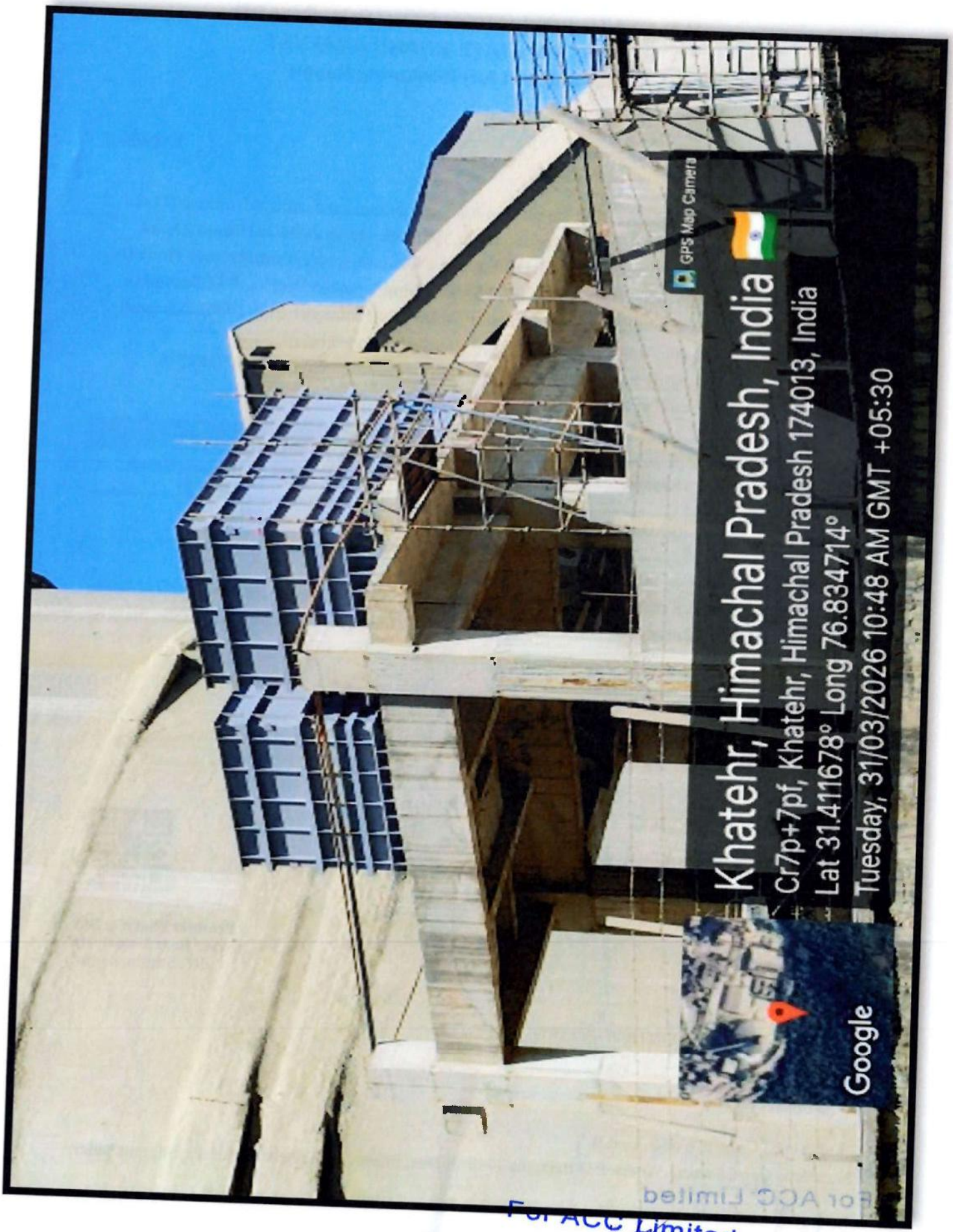
For ACC Limited

Authorized Signatory



For ACC Limited

Authorized Signatory



For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

03/04/2025

Report No: 15226404/A-16900

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Transformer House** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	60.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited

Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15211264/A-16839

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Transformer House** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	9.43	microgram mes/m3	NA	NA
2	SO2	5.42	microgram mes/m3	NA	NA
3	SO2-II	5.42	microgram mes/m3	NA	NA
4	NOx-II	8.58	microgram mes/m3	NA	NA
5	PM 10	61.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15211217/A-16838

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur a Grab** sample of **Transformer House of ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	6.01	microgram mes/m3	NA	NA
2	SO2	4.44	microgram mes/m3	NA	NA
3	SO2-II	3.95	microgram mes/m3	NA	NA
4	NOx-II	3.00	microgram mes/m3	NA	NA
5	PM 10	73.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

"This is computer generated document from HPOCMMS"

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15212151/A-16848

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to VRM Kiln (Unit-II)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	7.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

"This is computer generated document from HPOCMMS"

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15209729/A-16830

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	4.29	microgram mes/m3	NA	NA
2	SO2	6.91	microgram mes/m3	NA	NA
3	SO2-II	0.98	microgram mes/m3	NA	NA
4	NOx-II	5.14	microgram mes/m3	NA	NA
5	PM 10	75.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15209386/A-16828

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	63.0	microgram mes/m3	NA	NA
2	NOx	8.15	microgram mes/m3	NA	NA
3	SO2	0.98	microgram mes/m3	NA	NA
4	SO2-II	1.97	microgram mes/m3	NA	NA
5	NOx-II	22.73	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

03/04/2025

Report No: 15226772/A-16896

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	78.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

03/04/2025

Report No: 15225248/A-16889

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	36.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

01/04/2025

Report No: 15208842/A-16845

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur a Grab** sample of **Next to boundary wall of ACC Ltd (Adjoining to Sh. Kashmir Singh Poultry Farm, 31.41326, 76.832012)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	44.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1

For ACC Limited
Authorized Signatory

251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

01/04/2025

Report No: 15208735/A-16843

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Next to boundary wall of ACC Ltd (Adjoining to Sh. Kashmir Singh Poultry Farm, 31.41326, 76.832012)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	98.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1

For ACC Limited
Authorized Signatory

251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

01/04/2025

Report No: 15212320/A-16850

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cement Mill - 1 (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	10.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15222809/A-16892

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cement Mill-5 (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	11.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

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H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

29/03/2023

Report No: 8689539/A-6865

I hereby certify that I **Banita Thakur, JSO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **16/03/2023** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Port hole of Stack attached to Cement Mill 3 & 4** of **ACC Limited Unit 1, Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **11/03/2023** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/03/2023** to **29/03/2023** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	15.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of -. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **29/03/2023**

Remarks of Lab Head:

-

Banita Thakur, JSO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15222960/A-16893

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cement Mill-3&4 (Unit-II)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	7.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

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Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210153/A-16833

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	3.00	microgram mes/m3	NA	NA
2	SO2	4.93	microgram mes/m3	NA	NA
3	SO2-II	6.42	microgram mes/m3	NA	NA
4	NOx-II	3.00	microgram mes/m3	NA	NA
5	PM 10	44.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

"This is computer generated document from HPOCMMS"

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210041/A-16832

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	6.43	microgram mes/m3	NA	NA
2	SO2	0.98	microgram mes/m3	NA	NA
3	SO2-II	1.48	microgram mes/m3	NA	NA
4	NOx-II	5.14	microgram mes/m3	NA	NA
5	PM 10	94.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:
-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

"This is computer generated document from HPOCMMS"

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15225562/A-16883

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	75.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15209118/A-16826

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	38.0	microgram mes/m3	NA	NA
2	NOx	12.01	microgram mes/m3	NA	NA
3	SO2	2.96	microgram mes/m3	NA	NA
4	SO2-II	3.45	microgram mes/m3	NA	NA
5	NOx-II	6.43	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:
-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15209229/A-16827

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	3.86	microgram mes/m3	NA	NA
2	SO2	5.92	microgram mes/m3	NA	NA
3	SO2-II	5.42	microgram mes/m3	NA	NA
4	NOx-II	2.57	microgram mes/m3	NA	NA
5	PM 10	56.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

"This is computer generated document from HPOCMMS"

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundamagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15209025/A-16825

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	11.57	microgram mes/m3	NA	NA
2	SO2	2.96	microgram mes/m3	NA	NA
3	SO2-II	3.95	microgram mes/m3	NA	NA
4	NOx-II	7.72	microgram mes/m3	NA	NA
5	PM 10	53.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited
Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15226710/A-16895

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	43.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15228414/A-16901

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	50.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit-II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

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Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210446/A-16835

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	10.72	microgram mes/m3	NA	NA
2	SO2	5.92	microgram mes/m3	NA	NA
3	SO2-II	6.91	microgram mes/m3	NA	NA
4	NOx-II	8.15	microgram mes/m3	NA	NA
5	PM 10	49.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

"This is computer generated document from HPOCMMS"

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210446/A-16835

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	10.72	microgram mes/m3	NA	NA
2	SO2	5.92	microgram mes/m3	NA	NA
3	SO2-II	6.91	microgram mes/m3	NA	NA
4	NOx-II	8.15	microgram mes/m3	NA	NA
5	PM 10	49.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210571/A-16836

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	6.43	microgram mes/m3	NA	NA
2	SO2	4.44	microgram mes/m3	NA	NA
3	SO2-II	3.95	microgram mes/m3	NA	NA
4	NOx-II	3.43	microgram mes/m3	NA	NA
5	PM 10	98.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

"This is computer generated document from HPOCMMS"

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd, Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15210446/A-16835

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	10.72	microgram mes/m3	NA	NA
2	SO2	5.92	microgram mes/m3	NA	NA
3	SO2-II	6.91	microgram mes/m3	NA	NA
4	NOx-II	8.15	microgram mes/m3	NA	NA
5	PM 10	49.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd, Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15226037/A-16898

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	77.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15212217/A-16849

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Coal Mill - 2 (Unit-I)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh.**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	12.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **01/04/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15223216/A-16881

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Coal Mill-1 (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **25/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	14.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 15211964/A-16846

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cooler ESP (Unit-II)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	13.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 15226601/A-16906

03/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **26/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Mines Office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **26/03/2025** to **03/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	31.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **03/04/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 15211140/A-16837

01/04/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/03/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Transformer House** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/03/2025** to **01/04/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	NOx	11.15	microgram mes/m3	NA	NA
2	SO2	2.96	microgram mes/m3	NA	NA
3	SO2-II	2.96	microgram mes/m3	NA	NA
4	NOx-II	14.58	microgram mes/m3	NA	NA
5	PM 10	93.0	microgram mes/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **01/04/2025**

Remarks of Lab Head:

-

For ACC Limited

Authorized Signatory

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, P O Barmana 174013, Dist. Bilaspur , Himachal Pradesh., Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 16247751/A-18548

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cooler ESP (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	15.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247379/A-18549

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	92.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247441/A-18550

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	93.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247410/A-18552

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Block** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	65.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247783/A-18551

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Coal Mill-1 (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	16.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 16247816/A-18555

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to RABH (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	12.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247552/A-18556

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Mines Office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	18.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16247506/A-18554

11/07/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/06/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Transformer House** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **26/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/06/2025** to **11/07/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	95.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **11/07/2025**

Remarks of Lab Head:

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II,
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847359/A-19504

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Admin Office** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	61.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **15/09/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur,Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847375/A-19508

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Central Lubrication Cell** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	52.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **15/09/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847502/A-19503

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Club House** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	67.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269.** The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **15/09/2025**

Remarks of Lab Head:
-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847393/A-19512

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Near Coal Gantry** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	76.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847412/A-19511

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Mines Office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	72.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847159/A-19510

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cement Mill - 4 (Unit-2)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	14.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847216/A-19506

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cement Mill-5 (Unit-I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	18.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269.** The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit I
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16847487/A-19531

17/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Mines Crusher (Approx. 5 meters from both jaw crushers)** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **17/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	SPM	456.00	micrograms/m3	600	Within Permissible Limit

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **17/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 16847190/A-19505

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Coal Mill-2 (Unit-2)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	13.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorised Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 16846398/A-19507

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to Cooler ESP (Unit-2)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	6.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 16846581/A-19509

15/09/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **03/09/2025** from **Arpan Thakur, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Sampling Port of Stack attached to VRM/Kiln Bag House (Unit-2)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **30/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **03/09/2025** to **15/09/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	8.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 269**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **15/09/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorised Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043689/A-20192

31/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near admin block of unit (Unit -I)** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **31/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	34.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **31/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorised Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043719/A-20182

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near CLC of unit -I** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	18.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorised Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

30/10/2025

Report No: 17043679/A-20181

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near Club House(Unit - I) of the unit** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	32.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251/277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

"This is computer generated document from HPOCMMS"

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

30/10/2025

Report No: 17043733/A-20183

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near coal gantry(stacker)** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	35.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265.** The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043755/A-20185

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near mines office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	43.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043744/A-20184

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near transformer house of the unit** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	68.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043997/A-20189

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **stack attached to coal mill** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	13.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17044023/A-20188

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **stack attached to cooler ESP** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	8.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043975/A-20190

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **Stack attached to Cooler ESP** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	7.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043957/A-20187

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **stack attached to RABH** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	11.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P. 174013

For ACC Limited
Authorized Signatory

"This is computer generated document from HPOCMMS"

HPPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17043945/A-20180

30/10/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **25/09/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **from the porthole of the stack attached to the VRM/Kiln** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **24/09/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **25/09/2025** to **30/10/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	6.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **30/10/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290239/A-20460

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR ADMIN BUILDING** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	21.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1,
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17290241/A-20461

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **CLUB BUILDING** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	32.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17290199/A-20458

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR COAL GANTRY** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	79.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290170/A-20456

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE,** HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near mines office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	91.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290189/A-20457

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near transformer house** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	41.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17290267/A-20464

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **STACK MONITORING OF PORTHOLE OF COAL MILL NO. 1** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	14.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

For ACC Limited
Authorised Signatory

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17290244/A-20462

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **PORTHOLE OF STACK OF RABH STACK** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	4.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1,
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P. 174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290254/A-20463

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **STACK OF VRM BAG HOUSE** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	7.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17290239/A-20460

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR ADMIN BUILDING** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	21.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265.** The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290170/A-20456

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **near mines office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	91.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **hppcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

"This is computer generated document from HPOCMMS"

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290205/A-20459

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR clc** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	68.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPPCB

Report No: 17290267/A-20464

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **STACK MONITORING OF PORTHOLE OF COAL MILL NO. 1** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	14.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290244/A-20462

24/11/2025

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **PORTHOLE OF STACK OF RABH STACK** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	4.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,
Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17290254/A-20463

24/11/2025

I hereby certify that I **Promila Sharma, SO**. State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **01/11/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **STACK OF VRM BAG HOUSE** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur**, **Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **31/10/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **01/11/2025** to **24/11/2025** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM(Stack)	7.00	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **24/11/2025**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:

ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar, Distt.Bilaspur, H.P.174013

For ACC Limited
Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17671965/A-21486

16/01/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **23/12/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **ambient air monitoring near admin house** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **22/12/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/12/2025** to **16/01/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	52.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **pcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **16/01/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17671960/A-21485

16/01/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **23/12/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **ambient air monitoring near CLC** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **22/12/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/12/2025** to **16/01/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	92.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **pcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/01/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1,
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17671974/A-21487

16/01/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **23/12/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **ambient air monitoring near club house** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **22/12/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/12/2025** to **16/01/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	40.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **pcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/01/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit I
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 17671915/A-21482

16/01/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **23/12/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **ambient air monitoring near mines office** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **22/12/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/12/2025** to **16/01/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	43.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **pcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **16/01/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorised Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 17671947/A-21483

16/01/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **23/12/2025** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **ambient air monitoring near Transformer house** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **22/12/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/12/2025** to **16/01/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	56.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **pcb 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **16/01/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 18041740/A-22431

16/03/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **11/02/2026** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR ADMIN BUIDLING** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **10/02/2026** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/02/2026** to **16/03/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	44.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/03/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPSPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 18041753/A-22429

16/03/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **11/02/2026** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR CLC** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **10/02/2026** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/02/2026** to **16/03/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	39.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/03/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

HPPCB

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

Report No: 18041737/A-22425

16/03/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **11/02/2026** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **CLUB HOUSE BUILDING** of **ACC Limited Unit 1, 251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **10/02/2026** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/02/2026** to **16/03/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	32.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265.** The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **16/03/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Limited Unit 1
251,277 Gagal Cement Works,PO Barmana,Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorized Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 18041766/A-22427

16/03/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **11/02/2026** from **Anshul Kumar, JEE,** HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR MINES OFFICE** of **A C C Ltd. (Gagal Limestone Mines), 1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **10/02/2026** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/02/2026** to **16/03/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	22.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPSCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/03/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
A C C Ltd. (Gagal Limestone Mines)
1502/26, 1500/26 ACC Ltd. Barmana , Bilaspur Sadar,

For ACC Limited
Authorised Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

HPSPCB

Report No: 18041764/A-22430

16/03/2026

I hereby certify that I **Promila Sharma, SO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **11/02/2026** from **Anshul Kumar, JEE**, HP State Pollution Control Board **RO Bilaspur** a **Grab** sample of **NEAR TRANSFORMER HOUSE** of **ACC Ltd , Gagal Cement Works, Unit II, 581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar** Distt. **Bilaspur**, H.P. **174013** on dated **10/02/2026** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/02/2026** to **16/03/2026** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	PM 10	35.0	micrograms/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-
Filter paper was enclosed in sealed envelope with the impression of **HPPCB 265**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.
Signed this on **16/03/2026**

Remarks of Lab Head:

-

Promila Sharma, SO
(State Board Analyst)
RL Sundarnagar

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Sundarnagar

To:
ACC Ltd , Gagal Cement Works, Unit II
581/37, 585/68 Gagal Cement Works, VPO Barmana, Tehsil Sadar, Distt. Bilaspur, Bilaspur Sadar,

For ACC Limited
Authorised Signatory

Distt.Bilaspur, H.P.174013

For ACC Limited

Authorized Signatory

Annexure R/25 (colly)

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR - 174013 (HP)

ULR Number	:	**TC13735262000002 99F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	22/03/2026
Analysis Date	:	22/03/2026 to 27/03/2026
Job Order No. & Date	:	**26200000299 & 22/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Sewage Sample
Type of Sample	:	Waste Water Sample
Date & Time of Sample Collection	:	22/03/2026 & 02:35 pm
Location / Source of Sample	:	STP Outlet
Sample Quantity	:	2+2 L+300ml
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N.	Parameter(s)	Results	Regulatory Standard C- On land for Irrigation	Test Method (S)
A. Chemical Discipline				
1	pH value at 25 °C	7.52	5.5-9.0	IS: 3025 (Part-11)2022
2	Total Suspended Solids at 105°C mg/l	32	200	IS: 3025 (Part-17) 2022
3	Chemical Oxygen Demand mg/l	30	--	IS: 3025 (Part 58)-2023
4	Biochemical Oxygen Demand (3days at 27°C) mg/l	8.0	100	IS: 3025 (Part 44)-2023
5	Oil & Grease mg/l	ND	10	IS: 3025 (Part-39) 2021
B. Biological Discipline				
1	Faeca Coliform, (MPN/100ml)	240	--	IS:1622: 1981
2	Total Coliform, (MPN/100ml)	280	--	IS:1622: 1981

Note: ND- Not Detected, DL- Detection Limit (DL- Oil & Grease- 4.0)
Schedule VI, General standard for discharge of environmental pollutant Part A- Effluent, Discharge limit for Land for Irrigation

----------End of the report----------

Authorized Signatory
Dr. Uma Shanker Sain
Chemical & Biological Discipline

For ACC Limited
Authorized Signatory

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	**TC1373526300000762F**
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	**26300000762 & 21/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	20/03/2026 & 03:42 pm
Location / Source of Sample	:	Coal Mill No. 1 (Gagal -02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature, (°C)	:	22.1
Stack gas temperature, (°C)	:	54
Stack gas velocity (m/s), average	:	16.16
Duration of sample collection (minutes)	:	25
Stack diameter at sampling point, (m)	:	1.2
Height of stack from ground/ roof level, (m)	:	71.5
Any Other Information (Volumetric flow rate)	:	57548.77 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm^3	10.3	30	IS 11255 (Part 1) 1985

*Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014*

------ End of the Report ------

26/03/26.
Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	TC13735263000007 63F
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	26300000763 & 21/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	20/03/2026 & 04 15 pm
Location / Source of Sample	:	Coal mill -02 (Gagal-02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature, (°C)	:	21 6
Stack gas temperature, (°C)	:	51
Stack gas velocity (m/s), average	:	15 62
Duration of sample collection, (minutes)	:	25
Stack diameter at sampling point, (m)	:	2 2
Height of stack from ground/ roof level, (m)	:	71 5
Any Other information (Volumetric flow rate)	:	188632 54 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm^3	9 3	30	IS 11255 (Part 1) 1985

*Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014*

---End of the Report---

26/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount. 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BIL ASPUR- 174013
(HP)

ULR Number	:	TC1373526300000764F
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No & Date	:	26300000764 & 21/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	20/03/2026 & 05 30 pm
Location / Source of Sample	:	Coal Mill (Gagal -01)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature. (°C)	:	20 2
Stack gas temperature. (°C)	:	52
Stack gas velocity (m/s), average	:	15.16
Duration of sample collection (minutes)	:	30
Stack diameter at sampling point. (m)	:	1 2
Height of stack from ground/ roof level. (m)	:	64
Any Other Information (Volumetric flow rate)	:	54293 20 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm^3	8 8	30	IS 11255 (Part 1) 1985

*Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014*

End of the Report

26/03/26

Authorized Signatory
Mr Kailash Chandra Bhati
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount. 3 Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5 In case of any reconfirmation of the contents of the test report is required please contact the authorized signatory of the test report within 15 days of the issue of the test report

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	TC13735263000007 65F
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	26300000765 & 21/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	20/03/2026 & 04 50 pm
Location / Source of Sample	:	Cement mill -05 (Gagal-01)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature, (°C)	:	20 7
Stack gas temperature, (°C)	:	76
Stack gas velocity (m/s), average	:	15 88
Duration of sample collection (minutes)	:	30
Stack diameter at sampling point, (m)	:	0 8
Height of stack from ground/ roof level, (m)	:	48
Any Other Information (Volumetric flow rate)	:	23537 59 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm³	7 8	30	IS 11255 (Part 1) 1985

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

---- End of the Report ----

26/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

(formerly known as Industrial Testing Laboratory and Consulting House)
A Government Approved Laboratory

Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	**TC13735263000007 66F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000766 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 08 50 am
Location / Source of Sample	:	Sports Club Building
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter (size <10 µm) or PM 10 µg/m³	56	100	IS 5182 (Part-23) 2006
2	Particulate Matter (size <2.5 µm) or PM 2.5 µg/m³	30.5	60	IS 5182(Part-24) 2019
3	Nitrogen Dioxide, (NO_2), µg/m³	12	80	IS 5182 (Part 6) 2006
4	Sulphur Dioxide, (SO_2), µg/m³	7.0	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia, (NH_3), µg/m³	ND	400	IS 5182 (Part-25) 2018
6	Ozone, (O_3), µg/m³	ND	180	IS 5182 (Part-9) 1974
7	Lead Pb, µg/m³	ND	1.0	IS 5182 (Part-22) 2004
8	Arsenic As, ng/m³	ND	6.0	USEPA Method IO-3.2: 1999
9	Nickel Ni, ng/m³	ND	20	IS 5182 (Part- 26) 2020
10	Benzene, (C_6H_6) µg/m³	ND	5.0	IS 5182 (Part11) 2006
11	Benzo (a) Pyrene,(B a P), ng/m³	ND	1.0	IS 5182 (Part12) 2004
12	Carbon Monoxide (CO) mg/m³	ND	4.0	IS 5182 (Part 10) 1999

*Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5, Ammonia- 6, Carbon Monoxide- 1.14)*NAAQS-National ambient air quality standards.*

----------End of the Report----------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

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CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

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Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	TC13735263000007 67F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	26300000767 & 23/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 09:12 am
Location / Source of Sample	:	Admin Building
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP 7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter (size <10 µm) or PM 10 µg/m^3	66.8	100	IS: 5182 (Part-23) 2006
2	Particulate Matter (size <2.5 µm) or PM 2.5 µg/m^3	41	60	IS: 5182(Part-24) 2019
3	Nitrogen Dioxide (NO_2), µg/m^3	21	80	IS:5182 (Part 6) 2006
4	Sulphur Dioxide, (SO_2), µg/m^3	15	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia (NH_3), µg/m^3	20	400	IS : 5182 (Part-25) 2018
6	Ozone, (O_3), µg/m^3	ND	180	IS: 5182, (Part-9) 1974
7	Lead Pb, µg/m^3	ND	1.0	IS: 5182 (Part-22) 2004
8	Arsenic As, ng/m^3	ND	6.0	USEPA Method IO-3.2: 1999
9	Nickel Ni, ng/m^3	ND	20	IS : 5182 (Part- 26) 2020
10	Benzene, (C_6H_6) µg/m^3	ND	5.0	IS: 5182, (Part11), 2006
11	Benzo (a) Pyrene,(B a P), ng/m^3	ND	1.0	IS: 5182, (Part12), 2004
12	Carbon Monoxide,(CO) mg/m^3	1.15	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5)

**NAAQS -National ambient air quality standards.*

------End of the Report------

Authorized Signatory
Mr. Kailash Chandra Bhati
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BIL ASPUR- 174013 (HP)

ULR Number	:	**TC13735263000007 68F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000768 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 09:36 am
Location / Source of Sample	:	CLC Area
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter (size <10 µm) or PM 10 µg/m^3	73.5	100	IS 5182 (Part-23) 2006
2	Particulate Matter (size <2.5 µm) or PM 2.5 µg/m^3	48	60	IS 5182(Part-24) 2019
3	Nitrogen Dioxide (NO_2), µg/m^3	14	80	IS 5182 (Part 6) 2006
4	Sulphur Dioxide (SO_2), µg/m^3	10	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia, (NH_3), µg/m^3	23	400	IS 5182 (Part-25) 2018
6	Ozone, (O_3), µg/m^3	ND	180	IS 5182, (Part-9) 1974
7.	Lead Pb, µg/m^3	ND	1.0	IS 5182 (Part-22) 2004
8.	Arsenic As, ng/m^3	ND	6.0	USEPA Method IO-3.2 1999
9	Nickel Ni, ng/m^3	ND	20	IS 5182 (Part- 26) 2020
10	Benzene, (C_6H_6) ,µg/m^3	ND	5.0	IS 5182, (Part11), 2006
11	Benzo (α) Pyrene,(B α P), ng/m^3	ND	1.0	IS 5182, (Part12), 2004
12	Carbon Monoxide (CO),mg/m^3	1.26	4.0	IS 5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5)

**NAAQS -National ambient air quality standards.*

------- End of the Report--------

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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(HP)

ULR Number	:	TC13735263000007 69F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	26300000769 & 23/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 09.45 am
Location / Source of Sample	:	Coal stacker
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1.	Particulate Matter,(size <10 µm),or PM 10 µg/m^3	78.6	100	IS. 5182 (Part-23) 2006
2.	Particulate Matter,(size <2.5 µm),or PM 2.5 µg/m^3	50.5	60	IS: 5182(Part-24) 2019
3.	Nitrogen Dioxide,(NO_2), µg/m^3	25	80	IS:5182 (Part 6) 2006
4.	Sulphur Dioxide, (SO_2), µg/m^3	18	80	IS:5182 (Part 2) Sec-1, 2023
5.	Ammonia (NH_3), µg/m^3	24	400	IS : 5182 (Part-25) 2018
6.	Ozone (O_3), µg/m^3	ND	180	IS. 5182, (Part-9) 1974
7.	Lead Pb, µg/m^3	ND	1.0	IS: 5182 (Part-22) 2004
8.	Arsenic As, ng/m^3	ND	6.0	USEPA Method IO-3.2, 1999
9.	Nickel Ni, ng/m^3	ND	20	IS : 5182 (Part- 26) 2020
10.	Benzene, (C_6H_6), µg/m^3	ND	5.0	IS: 5182, (Part11), 2006
11.	Benzo (α) Pyrene,(B α P), ng/m^3	ND	1.0	IS: 5182, (Part12), 2004
12.	Carbon Monoxide,(CO),mg/m^3	1.25	4.0	IS:5182 (Part 10) 1999

Note - ND- Not Detected , DL- Detection Limit (DL- Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5)

**NAAQS:-National ambient air quality standards.*

----------End of the Report----------

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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ULR Number	:	TC13735263000007 70F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000770 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 10 00 am
Location / Source of Sample	:	Transformer house
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter (size <10 µm) or PM 10 µg/m^3	62 2	100	IS 5182 (Part-23) 2006
2	Particulate Matter (size <2 5 µm) or PM 2 5 µg/m^3	32	60	IS 5182(Part-24) 2019
3	Nitrogen Dioxide, (NO_2) µg/m^3	18	80	IS 5182 (Part 6) 2006
4	Sulphur Dioxide, (SO_2) µg/m^3	9 0	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia, (NH_3), µg/m^3	22	400	IS 5182 (Part-25) 2018
6	Ozone, (O_3), µg/m^3	ND	180	IS. 5182 (Part-9) 1974
7	Lead Pb, µg/m^3	ND	1.0	IS 5182 (Part-22) 2004
8	Arsenic As, ng/m^3	ND	6.0	USEPA Method IO-3.2 1999
9	Nickel Ni, ng/m^3	ND	20	IS 5182 (Part- 26) 2020
10	Benzene, (C_6H_6) µg/m^3	ND	5.0	IS 5182, (Part11), 2006
11	Benzo (a) Pyrene (B a P) ng/m^3	ND	1 0	IS 5182, (Part12), 2004
12	Carbon Monoxide (CO) mg/m^3	ND	4 0	IS 5182 (Part 10) 1999

*Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.5, Ozone- 5, Carbon Monoxide- 1.14)*NAAQS:-National ambient air quality standards*

----------End of the Report----------

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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ULR Number	:	TC13735263000007 71F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	26300000771 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Ambient Air Quality Monitoring (AAQM)
Type of Sample	:	Air sample
Weather condition	:	Temp-Max- 23°C, Min-11°C, Humidity-51%, Partly cloudy
Date & Time of Sample Collection	:	21/03/2026 & 10:17 am
Location / Source of Sample	:	Mines office
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

SN	Parameters	Results	Regulatory Standards (NAAQS)*	Test Method (S)
1	Particulate Matter (size <10 µm) or PM 10 µg/m^3	69.4	100	IS: 5182 (Part-23) 2006
2	Particulate Matter (size <2.5 µm) or PM 2.5 µg/m^3	41	60	IS: 5182(Part-24) 2019
3	Nitrogen Dioxide,(NO_2), µg/m^3	19	80	IS 5182 (Part 6) 2006
4	Sulphur Dioxide, (SO_2), µg/m^3	12	80	IS 5182 (Part 2) Sec-1, 2023
5	Ammonia, (NH_3), µg/m^3	18.2	400	IS : 5182 (Part-25) 2018
6	Ozone, (O_3), µg/m^3	ND	180	IS: 5182 (Part-9) 1974
7	Lead Pb, µg/m^3	ND	1.0	IS: 5182 (Part-22) 2004
8	Arsenic As, ng/m^3	ND	6.0	USEPA Method IO-3.2: 1999
9	Nickel Ni, ng/m^3	ND	20	IS : 5182 (Part- 26) 2020
10	Benzene, (C_6H_6) ,µg/m^3	ND	5.0	IS: 5182, (Part11), 2006
11	Benzo (a) Pyrene,(B α P), ng/m^3	ND	1.0	IS: 5182, (Part12), 2004
12	Carbon Monoxide,(CO),mg/m^3	ND	4.0	IS:5182 (Part 10) 1999

*Note - ND- Not Detected , DL- Detection Limit (DL-Lead-0.1, Arsenic-2, Nickel -5.0, Benzene 1.0, Benzo(a) Pyrene-0.8, Ozone- 5, Carbon Monoxide- 1.14)*NAAQS:-National ambient air quality standards.*

----------End of the Report----------

27/03/26
Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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ULR Number	:	TC13735263000007 72F-774F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	26300000772-774 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Noise Sample
Type of Sample	:	Ambient Noise
Date & Time of Sample Collection	:	21/03/2026 & 10 25 am
Location / Source of Sample	:	772- Mines boundary towards Baloh village 773- Crusher boundary towards Baryahi village 774- Colony
Sample Quantity	:	03
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

A. Noise Level dB (A) Day Time

SN	Location/ Point of measurement	Noise Level dB (A) Day Time			Noise Levels (dB (A) Leq. (Limits) Day Time	Test Method (S)
		Min.	Max.	Average		
1	Mines boundary towards Baloh village	40 1	52 6	46 4	55.0	IS :9989-1981
2	Crusher boundary towards Baryahi village	44 5	56.2	50 4		
3	Colony	38 9	50 1	44 5		

B. Noise Level dB (A) Night Time

SN	Location/ Point of measurement	Noise Level dB (A) Night Time			Noise Levels (dB (A) Leq. (Limits) Night Time	Test Method (S)
		Min.	Max.	Average		
1	Crusher boundary towards Baloh village	41 5	43.9	42.7	45.0	IS :9989-1981
2	Crusher boundary towards Baryahi Village	38 9	45.1	42 0		
3	Colony	35 7	42.0	38 9		

dB (A) Leq: denotes the time weighted average of the level of sound in decibels on scale (A) which is relatable to human hearing
**Leq: it is energy mean of the noise level over the specified period
Note Day time shall mean from 6 00 A M to 10 00 P M Night time shall mean from 10 00 P M to 06 00 A M

----------End of the Report----------

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
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Test Report

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ULR Number	:	TC1373526300000775F-777F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	26300000775-777 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Noise Sample
Type of Sample	:	Ambient Noise
Date & Time of Sample Collection	:	21/03/2026 & 10 45 am
Location / Source of Sample	:	775- Material gate 776- Gypsum gantry wall 777- Main gate
Sample Quantity	:	03
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

A. Noise Level dB (A) Day Time

SN	Location/ Point of measurement	Noise Level dB (A) Day Time			Noise Levels (dB (A) Leq. (Limits) Day Time	Test Method (S)
		Min.	Max.	Average		
1	Material Gate	55.6	67.9	61 8	75.0	IS :9989-1981
2	Gypsum Gantry Wall	54.3	70.1	62 2		
3	Main Gate	51 9	65.6	58 8		

B. Noise Level dB (A) Night Time

SN	Location/ Point of measurement	Noise Level dB (A) Night Time			Noise Levels (dB (A) Leq. (Limits) Night Time	Test Method (S)
		Min.	Max.	Average		
1	Material Gate	47.9	57.1	52.5	70.0	IS :9989-1981
2	Gypsum Gantry Wall	53.2	60.9	57.1		
3	Main Gate	39.1	49 8	44.5		

dB (A) Leq: denotes the time weighted average of the level of sound in decibels on scale (A) which is relatable to human hearing
**Leq: It is energy mean of the noise level over the specified period.
Note Day time shall mean from 6 00 A M to 10 00 P M. Night time shall mean from 10 00 P.M. to 06 00 A M

----------End of the Report----------

27/03/26
Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

Ghalori Gate, Patiala 147001, Punjab, (India)
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ULR Number	:	TC13735263000007 78F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	26300000778 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 11 05 am
Location / Source of Sample	:	Cement mill-01 (Gagal -01)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature (°C)	:	22 3
Stack gas temperature (°C)	:	82
Stack gas velocity (m/s), average	:	16.60
Duration of sample collection, (minutes)	:	25
Stack diameter at sampling point (m)	:	1 1
Height of stack from ground/ roof level (m)	:	31
Any Other Information (Volumetric flow rate)	:	45736.47 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm^3	8 1	30	IS 11255 (Part 1) 1985

*Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014*

------ End of the Report ------

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
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Test Report

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ULR Number	:	TC1373526300000779F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	26300000779 & 23/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 11 38 am
Location / Source of Sample	:	Cement mill-02 (Gagal 1)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature, (°C)	:	22 8
Stack gas temperature, (°C)	:	79
Stack gas velocity (m/s), average	:	16 20
Duration of sample collection, (minutes)	:	30
Stack diameter at sampling point, (m)	:	1 1
Height of stack from ground/ roof level, (m)	:	31
Any Other Information (Volumetric flow rate)	:	45012 24 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm^3	7 3	30	IS : 11255 (Part 1) 1985

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

----End of the Report----

27/03/26
Authorized Signatory
Mr. Kailash Chandra Bhati
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report

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ITLCH Labs Private Limited

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Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	**TC13735263000007 80F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000780 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 03 35 pm
Location / Source of Sample	:	Coal Mill -03 , Pet Coke(Gagal -02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature (°C)	:	23 2
Stack gas temperature (°C)	:	49
Stack gas velocity (m/s), average	:	15.81
Duration of sample collection, (minutes)	:	25
Stack diameter at sampling point (m)	:	1 8
Height of stack from ground/ roof level, (m)	:	80
Any Other Information (Volumetric flow rate)	:	128590.38 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm^3	12 4	30	IS 11255 (Part 1) 1985

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

----End of the Report----

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	**TC13735263000007 81F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	**26300000781 & 23/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 04 10 pm
Location / Source of Sample	:	Cooler ESP (Gagal -02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature, (°C)	:	22 6
Stack gas temperature (°C)	:	169
Stack gas velocity (m/s), average	:	10 18
Duration of sample collection (minutes)	:	25
Stack diameter at sampling point, (m)	:	3 6
Height of stack from ground/ roof level, (m)	:	70
Any Other Information (Volumetric flow rate)	:	241253 99 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm^3	9 1	30	IS 11255 (Part 1) 1985

*Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014*

----End of the Report----

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR- 174013
(HP)

ULR Number	:	**TC1373526300000782F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000782 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 05:57 pm
Location / Source of Sample	:	Cement mill (03 & 04) (Gagal-02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature (°C)	:	21.3
Stack gas temperature (°C)	:	86
Stack gas velocity (m/s), average	:	17.18
Duration of sample collection, (minutes)	:	25
Stack diameter at sampling point, (m)	:	2.2
Height of stack from ground/ roof level, (m)	:	38.8
Any Other Information (Volumetric flow rate)	:	187249.54 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm^3	13.5	30	IS: 11255 (Part 1): 1985

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.03.2014

----------End of the Report----------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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(HP)

ULR Number	:	TC1373526300000783F
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**26300000783 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	21/03/2026 & 04 45 pm
Location / Source of Sample	:	VRM/KILN (Gagal -02)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature. (°C)	:	21 8
Stack gas temperature (°C)	:	106
Stack gas velocity (m/s) average	:	25 25
Duration of sample collection (minutes)	:	60
Stack diameter at sampling point. (m)	:	3.4
Height of stack from ground/ roof level. (m)	:	122
Any Other Information (Volumetric flow rate)	:	622717 41 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter, mg/Nm^3	10.2	30	IS 11255 (Part 1): 1985
2	Sulphur dioxide (SO_2), mg/Nm^3	60	100	ITL/SOP-SE/01-06:2023
3	Oxides of Nitrogen mg/Nm^3	420	800	ITL/SOP-SE/01-04 2023

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

------ End of the Report------

27/03/26

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Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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(HP)

ULR Number	:	**TC1373526300000788F**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	**26300000788 & 23/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	22/03/2026 & 10 40 am
Location / Source of Sample	:	RABH (Gagal -01)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature (°C)	:	24 3
Stack gas temperature (°C)	:	149
Stack gas velocity (m/s), average	:	19 39
Duration of sample collection (minutes)	:	30
Stack diameter at sampling point (m)	:	4 25
Height of stack from ground/ roof level (m)	:	155
Any Other Information (Volumetric flow rate)	:	671090 90 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1	Particulate Matter mg/Nm^3	12.8	30	IS 11255 (Part 1) 1985
2	Sulphur dioxide (SO_2), mg/Nm^3	55	100	ITL/SOP-SE/01-06 2023
3	Oxides of Nitrogen, mg/Nm^3	506	800	ITL/SOP-SE/01-04 2023

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

End of the Report

27/03/26

Authorized Signatory
Mr Kailash Chandra Bhati
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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(HP)

ULR Number	:	TC13735263000007 89F
Report Issue Date	:	27/03.2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	26300000789 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Stack Emission Sample
Type of Sample	:	Air Sample
Date & Time of Sample Collection	:	22/03/2026 & 09 50 am
Location / Source of Sample	:	Cooler ESP (Gagal-01)
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha

OBSERVATIONS:

Ambient air temperature (°C)	:	22 1
Stack gas temperature (°C)	:	174
Stack gas velocity (m/s), average	:	9 89
Duration of sample collection (minutes)	:	25
Stack diameter at sampling point, (m)	:	3.1
Height of stack from ground/ roof level (m)	:	35
Any Other Information (Volumetric flow rate)	:	171958.16 (Nm3/hr)

Test Results

SN	Parameter(s)	Results	Regulatory standards *	Test Method (S)
1.	Particulate Matter, mg/Nm^3	8 3	30	IS : 11255 (Part 1) 1985

Note: - *CPCB Industrial Specific Standard vide Notification no. 444, Date 25.08.2014

----------End of the Report----------

27/03/26
Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR -174013
(HP)

Test Report No.	:	**ITL/2610300018**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 27/03/2026
Job Order No. & Date	:	**ITL/2610300018 & 21/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ground Water Level Monitoring
Type of Sample	:	Water Sample
Date & Time of Sample Collection	:	21/03/2026 & 02 25 pm
Location / Source of Sample	:	Lime Stone Stacker
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter (s)	Results	Test method (S)
1	Ground water level of piezometer, meters	49 36	ITL/SOP/W-02 2024

----------End of the report----------

23/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
(Chemical Discipline)

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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Test Report No.	:	ITL/2610300019
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 27/03/2026
Job Order No. & Date	:	ITL/2610300019 & 21/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ground Water Level Monitoring
Type of Sample	:	Water Sample
Date & Time of Sample Collection	:	21/03/2026 & 02 42 pm
Location / Source of Sample	:	Near Fly Ash Gantry
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter (s)	Results	Test method (S)
1	Ground water level of piezometer, meters	61.12	ITL/SOP/W-02 2024

----------End of the report--------

21/03/26.

Authorized Signatory
Mr. Kailash Chandra Bhatt
(Chemical Discipline)

For ACC Limited
Authorized Signatory

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Test Report No.	:	ITL/2610300020
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 27/03/2026
Job Order No. & Date	:	ITL/2610300020 & 21/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ground Water Level Monitoring
Type of Sample	:	Water Sample
Date & Time of Sample Collection	:	21/03/2026 & 02.55 pm
Location / Source of Sample	:	Near Main Gate
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter (s)	Results	Test method (S)
1	Ground water level of piezometer, meters	64.42	ITL/SOP/W-02 2024

----------End of the report----------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
(Chemical Discipline)

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR -174013
(HP)

Test Report No.	:	ITL/2610300021
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 27/03/2026
Job Order No. & Date	:	ITL/2610300021 & 21/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ground Water Level Monitoring
Type of Sample	:	Water Sample
Date & Time of Sample Collection	:	21/03/2026 & 01 02 pm
Location / Source of Sample	:	Hospital
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter (s)	Results	Test method (S)
1	Ground water level of piezometer, meters	57.12	ITL/SOP/W-02 2024

----------End of the report--------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
(Chemical Discipline)

For ACC Limited
Authorized Signatory

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Test Report

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Test Report No.	:	**ITL/2610300022**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 27/03/2026
Job Order No. & Date	:	**ITL/2610300022 & 21/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Ground Water Level Monitoring
Type of Sample	:	Water Sample
Date & Time of Sample Collection	:	21/03/2026 & 02.13 pm
Location / Source of Sample	:	JSQ Colony
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter (s)	Results	Test method (S)
1	Ground water level of piezometer, meters	56.28	ITL/SOP/W-02 2024

----------End of the report--------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
(Chemical Discipline)

For ACC Limited
Authorized Signatory

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Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DISTT BILASPUR - 174013 (HP)

Test Report No.	:	**ITL/2630300166**
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	**ITL/2630300166 & 21/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	20/03/2026 & 03:25 pm
Location / Source of Sample	:	Near Main Gate
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), $\mu g/m^3$	748.4	5000	IS 5182 (Part 4) 1999

----------End of the report----------

26/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

NOTE: 1. The results are related to the tested items only. 2. **Total liability of our laboratory is limited to the invoiced amount.** 3. Sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. 4. **Report is not to be produced wholly or in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory.** 5. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Ghalori Gate, Patiala 147001, Punjab, (India)
Phone: 0175-2320175 (9 a.m. – 5 p.m.), 8195071555, 9915584242, 9872584242; Email: info@itlch.com
CIN: U71200PB2023PTC059805

ITLCH Labs Private Limited

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR - 174013 (HP)

Test Report No.	:	**ITL/2630300167**
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	**ITL/2630300167 & 21/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	20/03/2026 & 03 29 pm
Location / Source of Sample	:	AFR & Raw Mill
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), $\mu g/m^3$	1688	5000	IS 5182 (Part 4): 1999

——End of the report——

26/03/26
Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

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P.O. BARMANA DISTT BILASPUR - 174013 (HP)

Test Report No.	:	**ITL/2630300168**
Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No. & Date	:	**ITL/2630300168 & 21/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	20/03/2026 & 03:35 pm
Location / Source of Sample	:	Packing House
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), $\mu g/m^3$	1354	5000	IS 5182 (Part 4) 1999

-----End of the Report-----

26/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Report Issue Date	:	26/03/2026
Sample Receipt Date	:	21/03/2026
Analysis Date	:	21/03/2026 to 26/03/2026
Job Order No & Date	:	**ITL/2630300169 & 21/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	20/03/2026 & 03 38 pm
Location / Source of Sample	:	Gypsum and Fly ash
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), $\mu g/m^3$	1267	5000	IS 5182 (Part 4) 1999

----------End of the report----------

26/03/26

Authorized Signatory
Mr Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
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P.O. BARMANA DISTT BILASPUR - 174013 (HP)

Test Report No.	:	**ITL/2630300170**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	**ITL/2630300170 & 23/03/2026**
Work Order No & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	21/03/2026 & 10:13 am
Location / Source of Sample	:	Main Crusher
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), $\mu g/m^3$	2834	5000	IS 5182 (Part 4) 1999

----------End of the report----------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report No.	:	**ITL/2630300171**
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	**ITL/2630300171 & 23/03/2026**
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	21/03/2026 & 10:35 am
Location / Source of Sample	:	Coal Stock
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), µg/m^3	1243	2000	IS 5182 (Part 4): 1999

----------End of the report----------

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report

Issued to
ACC LIMITED GAGAL CEMENT WORKS
P.O. BARMANA DIST I BILASPUR - 174013 (HP)

Test Report No.	:	ITL/2630300172
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No. & Date	:	ITL/2630300172 & 23/03/2026
Work Order No. & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	21/03/2026 & 10.50 am
Location / Source of Sample	:	Clinker Stock Pile
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7.3/01
Name of the Sample Collecting Officer	:	Han Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S.N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), µg/m³	2241	5000	IS 5182 (Part 4): 1999

--------End of the Report--------

27/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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Test Report No.	:	ITL/2630300173
Report Issue Date	:	27/03/2026
Sample Receipt Date	:	23/03/2026
Analysis Date	:	23/03/2026 to 27/03/2026
Job Order No & Date	:	ITL/2630300173 & 23/03/2026
Work Order No & Date	:	NA

Nature and Description of Sample	:	Fugitive Emission
Type of Sample	:	Fugitive Emission Sample
Date & Time of Sample Collection	:	21/03/2026 & 10 57 am
Location / Source of Sample	:	Stacker Reclaimer Area
Sample Quantity	:	01
Sample Condition	:	OK
Sampling Method	:	ITL/SOP-7 3/01
Name of the Sample Collecting Officer	:	Hari Shankar Kushwaha
Any Other Information (if any)	:	NA

Test Results

S N	Parameter(s)	Results	Regulatory Standards	Test Method (S)
1	Suspended Particulate Matter (SPM), µg/m³	1240	5000	IS 5182 (Part 4) 1999

----------End of the report----------

24/03/26

Authorized Signatory
Mr. Kailash Chandra Bhatt
Chemical Discipline

For ACC Limited
Authorized Signatory

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